NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH**

C. P. No. 66/14(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.10.2017

NAME OF THE COMPANY: M/s Andhra Expressway Ltd.

SECTION OF THE COMPANIES ACT: 14(1)

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present:

Mr. Sumit Naib for the Petitioner

Ms. Aparna Mudiam, Assistant Registrar of Companies for Respondent

ORDER

For Orders/clarification.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra) Member (J)